

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2665
ANSWERED ON:17.03.2006
FRAUDULENT ENCASHMENT OF MONEY ORDERS
Gandhi Smt. Maneka

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of incidents of fraudulent encashment of money orders reported during the last three years;
- (b) the amount of money involved therein;
- (c) whether the Government has taken any action in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) The year-wise details of cases of fraudulent encashment of Money Orders detected during the last three years and the amount involved therein is as under:-

Year	Number of cases detected	Amount involved therein
2003-04	264	Rs.33,81,440.75
2004-05	241	Rs.15,33,759.30
2005-06	149	Rs.14,91,046.00
(up to December, 2005)		
Total	654	64,06,246.05

(c) & (d) Instructions to follow the prescribed operating procedure are in vogue. Besides, supervisory staff and various checking squads formed at different levels have been instructed to closely watch over incidents of fraudulent encashment of Money Orders. Officials identified for lapses in such cases are subjected to departmental action. Where necessary, cases are also reported to police for investigation.